GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.359 TO BE ANSWERED ON 21ST JULY, 2023

FIXING LABELS ON FOOD PACKAGES

359. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH: DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN: SHRI GNANATHIRAVIAM S.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is mandatory for the companies to provide all details regarding the ingredients and calorific value on the food labels to trace its nutritional elements;
- (b) if so, the details thereof and if not, the reasons for the delay;
- (c) whether the Government is planning to issue Health Star Rating (HSR) for the canned/packaged foods and other food products;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government has any data on the total number of tinned/canned food products and packaged food items provided certification by FSSAI and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

- (a) & (b) Food Safety and Standards Authority of India (FSSAI) has notified Food Safety and Standards (Labelling and Display) Regulations, 2020 prescribing requirements for labelling of packaged food. The Regulation requires display of nutrients and their contribution to Recommended Daily Allowance (RDA) in percentage at the back of the pack as Nutritional Information. It also mandates that all food products (except single ingredient food products) intended for sale to customers shall mention list of ingredients in descending order of their composition by weight or volume, as the case may be. It is mandatory for Food Business Operators (FBOs) to label the food package in accordance with these Regulations.
- (c) & (d) FSSAI in September, 2022 has notified the draft of Food Safety and Standards (Labelling & Display) Amendment Regulations which is available at https://fssai.gov.in/upload/uploadfiles/files/Draft_Notification_HFSS_20_09_2022.pdf. These

amendment regulations propose a definition of foods with high content of fat, sugar and salt (HFSS Food) and also front-of- pack labelling of packaged foods (except for certain foods for which exemptions have been provided) with an Indian Nutrition Rating (INR).

(e) No data is maintained by FSSAI regarding total number of tinned/canned food products and packaged food items.

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